

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1773
ANSWERED ON:19.11.2010
AYURVEDA MEDICAL COLLEGES AND HOSPITALS
Kodikunnil Shri Suresh;Thamaraiselvan Shri R.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the steps taken/proposed by the Government to promote ayurveda in the country;
- (b) the total number of ayurveda medical colleges and hospitals set up/being set up in the country, State/UT-wise;
- (c) the financial assistance provided by the Government to these ayurveda medical colleges and hospitals during the last year and the current year so far, State/UT-wise;
- (d) the steps taken by the Government for research in ayurveda and the mechanism set up for quality control of ayurveda hospitals, medical colleges and medicines in the country;
- (e) whether the Government accords accreditation to ayurveda hospitals in the country; and
- (f) if so, the details thereof alongwith the guidelines/norms laid down therefor?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) The Department of AYUSH has been working on the following objectives for the promotion of Ayurveda in the country:

- # Promoting good health and expanding the outreach of health care
- # Improving the quality of teachers and clinicians of various AYUSH systems
- # Ensuring affordable AYUSH services and drugs which are safe and efficacious
- # Facilitating availability of raw drugs which are authentic and contain essential components
- # Integrate AYUSH systems in health care delivery system and National Programmes
- # Re-orientation and prioritization of research in AYUSH systems
- # Creating awareness about the strengths of AYUSH systems in India and abroad and sensitizing other stakeholders and providers of health, and
- # Providing full opportunity for the growth and development of AYUSH systems.

(b) There were a total of 208 existing Ayurveda medical colleges at the time of enactment of Indian Medicine Central Council (IMCC) (Amendment) Act 2003 in the country. Since the enactment of the IMCC (Amendment) Act 2003 to date 48 new Ayurveda medical colleges with hospitals have been set up. The State/UT-wise list of these 48 Ayurveda colleges is placed at Annexure.

(c) Out of these 48 colleges, the Central Government has sanctioned grants in aid of Rs.947 Lakhs and released grant in aid of Rs.600 Lakhs to the Puducherry State Health Society for setting up of an Ayurvedic Medical College and Hospital in Mahe, Puducherry under the Centrally Sponsored Scheme for development of AYUSH Institutions.

(d) to (f) Department through its Research Council in Ayurveda (CCRAS) has taken a number of steps for promoting research in Ayurveda as for example, Drug Standardization, Drug Development and Clinical Research. The Department through the Quality Council of India (QCI) has promoted an arrangement for accreditation of AYUSH Hospitals.

Similarly the QCI is undertaking voluntary certification of AYUSH products including medicine, through two levels of certification, namely -

- (i)AYUSH Standard Mark and
- (ii)AYUSH Premium Mark.

The details are available on www.qcin.org.